## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 457/TT/2024

Subject	: Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Asset under "Transmission System for controlling High Loading of Nellore (PG)-Nellore PS 400 kV (Quad) D/C line" in Southern Region
Petitioner	: Power Grid Corporation of India Limited (PGCIL)
Respondents	: Tamil Nadu Generation and Distribution Corporation Ltd and 13 others
Date of Hearing	: 11.3.2025
Coram	: Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Parties Present	: Mr. Mohd Mohsin, PGCIL Mr. Angaru Naresh Kumar, PGCIL Mr. Arjun Malhotra, PGCIL, PGCIL

## Record of Proceedings

The representative for the Petitioner submitted that the present Petition had been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioner requested that the transmission tariff may be allowed as claimed in the Petition.

- 2. None were present on behalf of the Respondents despite notice.
- 3. After hearing the representatives of the Petitioner, the Commission directed as under:
  - a) The Petitioners was directed to file the following information, on an affidavit, within a week with a copy to the Respondents.
    - i. Confirm whether all the assets are currently in use or there has been any decapitalization.
    - ii. Form-5 for the 2019-24 tariff period and 2024-29 tariff period for the transmission assets.
    - iii. Reasons for variation in ACE claimed for the 2019-24 tariff period.



- iv. Details of Liquidated Damages (LD) recovery along with relevant documentary evidence.
- v. Soft copy of IDC statement (in .xlsx format) for the transmission assets.

4. The Respondents to file their respective replies within a week with a copy to the Petitioner, who may file its rejoinder within a week thereafter.

5. The Petition will be listed for further hearing on 25.3.2025 at 2:30 p.m.

## By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)